

COURT-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

RP No. 16 of 2015 in A.No. 177 of 2012 & IA No.320 of 2015

And

RP No. 17 of 2015 in A.No. 178 of 2012 & IA No. 321 of 2015

Dated: 14th December, 2015

In the matter of:-

RP No. 16 of 2015 in A.No. 177 of 2012 & IA No.320 of 2015

BSES Rajdhani Power Ltd. Appellant(s)
Versus
Delhi Electricity Regulatory Commission ... Respondent(s)

RP No. 17 of 2015 in A.No. 178 of 2012 & IA No. 321 of 2015

BSES Yamuna Power Ltd. Appellant(s)
Versus
Delhi Electricity Regulatory Commission ... Respondent(s)

ORDER

Bench not assembled today.

Post this Appeal for hearing on **29th January, 2016.**

Court Master

rkt